

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

**IA No. 616/2020, 716/2020 and 59/2021 IN
CP (IB) No. 174/Chd/CHD/2018
(Admitted matter)**

**Under Section 31 & 60 (5) of IBC, 2016 &
Rule 11 of NCLT Rules, 2016**

In the matter of:

Small Industries Development Bank of India (SIDBI)	...Financial Creditor
Vs.	
International Mega Foods Park LimitedCorporate Debtor

Present through video-conferencing:

Mr. Anand Chhibbar, Senior Advocate with Mr. Vaibhav Sahni and Mr. Ravi Nair, Advocates

Dr. Rajansh Thukral, Advocate and Mr. Sidharth Thukral, Advocate for Applicants in IA No. 616 of 2020 and IA No. 716 of 2020 and for respondent in IA No. 59/2021

Mr. Sanju Kumar and Mr. Himendra Pal Singh Advocates for Respondent in IA No. 716/2020

Mr. Manish Jain, Mr. Ranjit Shetty, Mr. Luckyraj Indorkar and Ms. Adity Chowdhury, Advocates for applicant in IA No. 59 of 2021

Mr. Anand Chhibbar, Learned Senior Advocate appearing for the unsuccessful Resolution Applicant submits that he has filed IA bearing No. 02/2021, but the same is not listed today alongwith the applications filed for approval of the Resolution Plan.

2. List IA No. 02/2021 along with IA Nos. 616/2020 & 716/2020 filed for approval of resolution plan and direction to the resolution applicant and IA No. 59/2021 on 28.07.2021.

Sd/-

(Raghu Nayyar)
Member (Technical)

Sd/-

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
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